

S UP R E M E C OUR T OF I N D I A
R E C O R D OF P R O C E E D I N G S

CIVI L AP P E A L NO. 7 4 4 9 OF 2 0 0 3

M/S. R E I Z E L E C T R O C O N T R O L S P V T. L TD.

Appellant (s)

V E R S U S

COMM N R . OF CE N T R A L EXCI S E , D E L H I- I

Respondent(s)

(With appln. for stay and office report)

Date: 25 / 0 7 / 2 0 0 6 This Appeal was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E ARI J I T PAS A Y A T

HON' B L E MR. JUS T I C E LO K E S H W A R SINGH PAN T A

For Appellant(s)

Mr. V. Sridhar a n,Adv.

Mr. Alok Yadav,Adv.

Mr. Rajesh Kum a r,Adv.

For Respondent(s)

Mr. P. Pa r me s wa r a n,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)
Court Master(Vijay Aggarwal)
Court Master